

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.12.2017 AT 10.30 AM

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CANo.202/252/HDB/2017                  |
| NAME OF THE COMPANY              | Aakarshan Intex (India)Private Limited |
| NAME OF THE PETITIONER(S)        | Aakarshan Intex (India)Private Limited |
| NAME OF THE RESPONDENT(S)        | Registrar of Companies ,Hyderabad      |
| UNDER SECTION                    | 252                                    |

Counsel for Petitioner(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| K.R.Pradyumna          | Director    | kpkallegalequation     | KPR       |
|                        |             |                        |           |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
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The Learned Counsel for the Applicant was absent today. Shri K.R. Pradyumna, Director of the Applicant Company appeared today and sought time. Post the case on 15.12.2017.

  
Member (T)

  
Member (J)

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